

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 789
TO BE ANSWERED ON 20.12.2017**

Lawyers with Fake Degrees

789. SHRI INNOCENT

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government is aware that lot of practising advocates registered with the Bar Council have fake degrees; and

(b) if so, whether any enquiry has been conducted and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE AFFAIRS

(SHRI P.P. CHAUDHARY)

(a) & (b) Yes Madam. The Bar Council of India has informed that it had come to know that a number of fake persons (without any Law Degree or enrolment Certificate) are indulging in Legal Practice.

The Bar Council of India has framed and implemented, Bar Council of India Certificate and Place of Practice (Verification) Rules, 2015 with the object to weed out fake and non- practicing lawyers in the country. This rule has been enacted under Section 49 (1) (ag), 49(ah) and 49(i) of the Advocates Act, 1961. The Bar Council of India is in the process of verifying the degree/certificates of the advocates registered with various State Bar Councils. Once the verification process is over, further action in the matter will be taken as per rules.
